

**Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Constitution of Benches from 02.12.2024 to 05.12.2024**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
D	1	Justice (Retd.) C V Bhadang, President & Shri B R Baskaran, AM
B	2	S/Shri Saktijit Dey, Vice-President & N K Billaiya, AM
G	5	Shri Amit Shukla, JM & Ms. S Padmavathy, AM
SMC	3	Smt Beena Pillai, JM
J & K	4	S/Shri Sandeep Gosain, JM & Omkareshwar Chidara, AM
A & E	6	S/Shri O P Kant, AM & Rahul Chaudhary, JM
I	7	Shri N K Choudhry, JM & First Available AM
F & H	8	S/Shri Amarjit Singh, AM & Sandeep Singh Karhail, JM
C	9	Shri Anikesh Banerjee, JM & Second Available AM

Constitution of Benches from 09.12.2024 to 12.12.2024

Bench	Court Room Number	Hon'ble President/Vice-President & Members
D	1	Justice (Retd.) C V Bhadang, President & Shri B R Baskaran, AM
B	2	S/Shri Saktijit Dey, Vice-President & Girish Agrawal, AM
C	3	Shri N K Billaiya, AM & Smt Beena Pillai, JM
G	5	Shri Amit Shukla, JM & Ms. S Padmavathy, AM
J & K	4	S/Shri Sandeep Gosain, JM & Omkareshwar Chidara, AM
E	6	S/Shri O P Kant, AM & Raj Kumar Chauhan, JM (9 th to 11 th Dec.)
SMC	7	Shri N K Choudhry, JM
F	8	S/Shri Amarjit Singh, AM & Sunil Kumar Singh, JM
A	9	Shri Anikesh Banerjee, JM & First Available AM
H & I	11	Smt Kavitha Rajagopal, JM & Second Available AM

'E' Bench will not function on 12th Dec., 2024.

Sd/-
[Saktijit Dey]
VICE-PRESIDENT

Dated: 27th November, 2024

(Hindi version follows)